

Filing no. 8206/2020 (B.A.)

Sanika Swansi @ Jangli Swansi Vs state of Jharkhand

Name of advocate:- Anil Kumar Ganjhu

Defects:-

- 9 i) Name spelling of the petitioner not tally with his/her name at impugned order.
- ii) Duly certified T/c of handwritten part of anx-1 may be filed.